

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:748
ANSWERED ON:27.11.2006
AIBP
Barad Shri Jashubhai Dhanabhai

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received any request from the Government of Gujarat for the modification in Accelerated Irrigation Benefit Project (AIBP);
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to provide grants to the Government of Gujarat for some irrigation projects under the AIBP; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) AIBP conceived in the year 1996-97 in order to provide financial assistance to States to complete ongoing irrigation projects have undergone liberalization from time to time. Since the Union Government have launched BHARAT NIRMAN programme which also include creation of 10 million hectare of irrigation potential upto 2008-09, the consultations were held with the State Governments for modification in the programme. The revised proposal of the Ministry of Water Resources has already been approved by the Union Cabinet.

The list of the irrigation projects of the Gujarat which have been receiving Central Assistance (CA) under AIBP along with CA/Grant released to these projects upto March, 2006 is enclosed as Annexure-I.